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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON 'BLE SHRI RAVI KUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.52/9/HDB//2017
NAME OF THE COMPANY	Sirpur Paper Mills Limited
NAME OF THE PETITIONER(S)	Rama Road Lines & Others
NAME OF THE RESPONDENT(S)	Sirpur Paper Mills Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharad Sanghi	Adv		
Siri Preeti A Sandhya Rani	Adv Adv	9961775222	ak

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch Kameshwar Rao	Advocate	9849446780	Sy

R.R. Ramakrishna Kamuraju R.R. Ram

ORDER

Heard Mr.Sharad Sanghi, and Ms.Siri Preeti,along with Ms.Sandya Rani,Learned Counsel for the Petitioner and Mr.Ch.Kameshwara Rao,
The case posted to 06.03.2018.


Member (Tech)


Member (Judl)